

(b) Yes Sir

[Translation]

Contribution of Food Corporation of India

2268 SHRI J CHOKKA RAO Will the Minister of FOOD be pleased to state

(a) whether the Food Corporation of India is contributing to the general revenues of the Union Government from its foodgrains trade, and

(b) if so, the present procurement position, issue rates of rice and wheat together with the over-head charges per quintal

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) No, Sir

(b) During the current 1991-92 rabi marketing season a quantity of 77.52 lakh tonnes of wheat has been procured by the Food Corporation of India (FCI). Procurement of rice (including paddy in terms of rice) for Central Pool till 4th March, 1992 was 86.99 lakh tonnes during the current 1991-92 kharif marketing season. Effective from 28th December, 1991 the Central issue price (ex FCI godowns) of wheat for Public Distribution System is Rs 280 per quintal and the Central issue prices of rice for common fine and superfine varieties are Rs 377.00, 437.00 and Rs 458.00 per quintal respectively. The various kind of incidental charges per quintal during 1991-92 are as follows

<i>Procurement incidental charges</i>	<i>Rs</i>
Wheat	55.81
Rice	23.73
Paddy	44.79
<i>Distribution Cost</i>	<i>82.98</i>
<i>Carrying cost of Buffer Stocks</i>	<i>81.38</i>

Use of B.V.O. in Cold Drinks

2269 SHRI DAU DAYAL JOSHI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether soft drinks like Rasna Orange and Limca are being sold by mixing Brominated Vegetable oil in it

(b) if so, the remedial action being taken by the Government in this regard and

(c) the action envisaged to protect consumers from such deception?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) (a) to (c) Brominated Vegetable Oil is not permitted in soft drinks under the Prevention of Food Adulteration Rules and the Fruit Product Order 1955. Samples are lifted regularly and necessary action taken. Out of these samples collected during the last 2 years under the Fruit Product Order none was found containing Brominated Vegetable Oil.

Prices of Eatables in Trains

2270 SHRI NITISH KUMAR Will the Minister of RAILWAYS be pleased to state

(a) the reasons for the recent increase in the prices of eatables and soft drinks served in trains,

(b) the details of the profit earned/loss incurred by the catering departments of railway during the last one year, and

(c) the steps taken to eliminate the loss?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL LIKARJUN) (a) Taking into account the input

costs the prices of tea/coffee, meals and breakfast were increased during January, 1992

(b) The profit earned by the catering departments of Railways during 1990-91 was Rs 108 67 lakhs

(c) Does not arise

[English]

Indian Institute of Management in Kerala

2271 PROF K V THOMAS Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Government of Kerala has requested the Union Government to establish an India Institute of Management in Kerala

(b) if so, the details thereof alongwith the subjects proposed in this Institute, and

(c) the reaction of the Union Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) and (b) The Government of Kerala has proposed the setting up of an Indian Institute of Management in the State with a bias to develop specialities which particularly cater to the needs of the unorganised rural and non-corporate sectors including rural labour health services plantation fisheries small industry, self employment etc

(c) The State Government has been informed that due to financial constraints the Central Government is not in a position to set up a new Indian Institute of Management during the 8th Plan. However, the extent of financial involvement by the State Govern-

ment and the manner in which funds could be raised by the State Government should be made known so that the possibility of Central Contribution could be examined

Utilisation of Afforestation Funds

2272 SHRI DATTATRAYA BANGARU
SHRI ANNA JOSHI
SHRI CHETAN P S
CHAUHAN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the Union Government monitor the utilisation of the funds which are given to the States and Union Territories for afforestation

(b) if so, the details thereof for 1991,

(c) the number of cases of mis-appropriation of funds which have come to the notice of the Government, and

(d) the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) and (b) Monitoring of afforestation and tree planting activities at the field level is carried out by the State Governments. From the Centre the achievements are monitored by the Ministry of Environment & Forests and the Ministry of Planning and Programme Implementation. With a view to improve performance, the State Governments have been advised to strengthen the monitoring mechanism as well as to draw up location-wise details of the afforestation and tree planting activities and share this information widely with the people's representatives and the public. Sample checking of the actual planting work done during the past year is being taken up.